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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 34/16	TP 155/17	Hearing	391 / 394	Meena Homes Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	THIRUPAL COALAE PCS 944838404	Petitioner	
2)	Vasanth Kumar o/o OL Dmt.		
3)	Prerna. Hathi	ROC	

PCS for Petitioner Company is present. He has filed affidavit of Director stating that notices to other authorities other than the authorities already issued is not necessary. He has also filed Accounting Treatment Certificate issued by the Auditor. PCS to file affidavit containing the details of share ratio that it is in conformity with the valuation certificate issued by the Auditor and he is further directed to file latest balance sheet of all the Companies. Further, he is to confirm that the objections raised by the ROC office have been complied.

List it on 28.04.2017.


MEMBER (J)


MEMBER (T)